

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION


No. 9350 /RJY2020

Bilaspur, Dated: 05.11.2020

In exercise of the powers conferred under Section 5(1) of the **Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts, Act, 2015** (Act No. 4 of 2016), Hon'ble the Chief Justice is pleased to constitute Commercial Appellate Division Bench comprising of **Hon'ble Shri Justice Prashant Kumar Mishra** and **Hon'ble Smt. Justice Rajani Dubey** in High Court of Chhattisgarh to deal with appeal(s) from the order(s)/ judgment (s) passed by the Commercial Court.

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BY ORDER OF HON'BLE THE CHIEF JUSTICE

  
(Arvind Kumar Verma) 05.11.2020.  
Registrar (Judicial)